

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.222
CP/38(AHM)2022

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Dimple Jagdish Chheda

.....Applicant

V/s

Granulated Fertilizers & Feeds Pvt Ltd & Ors

.....Respondent

Order delivered on: 16/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Chaitanya Chavan, Adv. a.w Mr. Pratik Thakkar, For

the Respondent

: Mr. Naishal Mody, Adv. a.w Mr. Pavan S. Godiawala,

ORDER

Ld. Counsel for the respondent seeks adjournment. Ld. Counsel for the applicant requested to continue interim relief. Interim relief, if any, is continue till next date of hearing.

List for further consideration on 25.07.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)